

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Assigning of additional charge of the Court of Principal District & Sessions Judge, Rajouri.

ORDER

No: ^{24/} of 2022/RG

Dated: 25.02.2022

In the interest of administration of justice and in view of the retirement on superannuation of Shri Madan Lal, Principal District & Sessions Judge, Rajouri on 28.02.2022, the additional charge of the Court of Principal District & Sessions Judge, Rajouri is hereby assigned to the Court of Additional District & Sessions Judge, Rajouri, till further orders.

By Order.

(Sanjeev Gupta)
Registrar General

Dated: 25.02.2022

No: 4755-63RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Puneet Gupta, Administrative Judge, District Rajouri
..... for kind information of their Lordships.
3. Principal District & Sessions Judge, Rajouri
4. Additional District & Sessions Judge, Rajouri
..... for informatron & necessary action.
5. Director Finance, High Court of J&K and Ladakh, Jammu for information and necessary action.
- ✓ 6. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
7. Assistant Registrar, Statistical Section, for information and necessary action.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

Registrar General